

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 80 of 2016 (SZ)**

Applicant/s

Respondents

VGN Minerva Owner's Assn.,
Rep. by its Secretary
Baskar Immanuel
Nolambur, Chennai

1. The State, rep. by the Secretary to Govt.
Dept. Of Environment & Forst
Fort St. George, Chennai
2. The State Level Environment Impact
Assessment Authority, rep. by its
Director, Guindy, Chennai
3. The Tamilnadu Pollution Control Board
Rep. by its Member Secretary, Chennai
4. The Director of Environment
Saidapet, Chennai
5. The Chennai Metropolitan Development
Authority, rep. by Member Secretary
Chennai
6. Chennai Corporation
Rep. by Commissioner, Chennai
7. M/s. VGN Developers Pvt. Ltd.,

Counsel appearing for applicant

Counsel appearing for respondents

M/s. P.T. Perumal, V. Vargees Amal
Raja, V. Shahul Hameed
S. Muthu Vairam, S. Dilliraj
S. Sivalinga Kesavan

Mrs.Yasmeen Ali for R3
M/s.M.K.Subramaniam & P.Velmani for R1 & R4
Mr.Gokul Krishnan for R2
Mr.Raja Srinivas for R5
Mr.Surya Prakash for R6
M/s.K.Hari Sankar, Srinath Sri Devan &
T.K.Bhaskar for R7

Note of the Registry	Orders of the Tribunal
Item No.5	<p>Date: 10th July, 2017</p> <p style="text-align: center;">Post this application on 13.07.2017</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>